

High Court of Jammu and Kashmir at Srinagar.

To,

The Principal D&S Judges,

All

No: 10580-601/AC

Dated: 15/7/2017

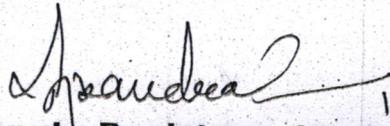
Sub:- Preparation of Budget Estimate for the year 2018-19 and Revised Estimate for the year 2017-18

Sir,

On the subject captioned above, I am to request you to ask all the concerned Presiding Officers of the Subordinate Courts falling under your jurisdiction to submit their Budget Estimate for the year 2018-19 and Revised Estimate for the year 2017-18 on the prescribed formats i.e. Form B-2, Form B-3, Form B-4, Form B-IV-I, Form B-4-II, Form B-10, before the concerned Pr. D&S Judge. Thereafter same may be forwarded to this Registry duly consolidated within a period of 20 days. They may also be directed to submit detail of arrears drawn due to enhancement of DA rates from 1-7-2016 and 1-1-2017 on the separate sheet for favour of further necessary action.

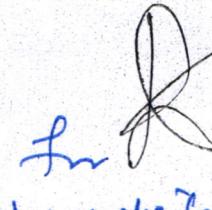
Treat the matter as most urgent.

Yours faithfully,


Deputy Registrar (Accts) 15/7/2017

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Up- loading the same on the H.C. website


Deputy Registrar (Accts) 15/7/17